

LOK SABHA
UNSTARRED QUESTION NO. 356
TO BE ANSWERED ON 21.07.2026

SEATS AT NIFT SRINAGAR

356. SHRI MOHMAD HANEEFA:

Will the Minister of TEXTILES वस्त्रमंत्री
be pleased to state :

- (a) whether the Government has defined a separate and clearly earmarked share of “Home State” or “State Quota” seats at NIFT Srinagar for students domiciled in the Union Territory of Ladakh after its bifurcation from the erstwhile State of Jammu & Kashmir;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) whether the Government acknowledges that such a measure would help promote design, fashion, and textile management education among youth from Leh and Kargil and contribute to regional value addition and skill development?

उत्तर
ANSWER
वस्त्रराज्यमंत्री(श्री पबित्र मार्घेरिता)
THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (d) The National Institute of Fashion Technology (NIFT), Srinagar reserves a 35% Special Preferential Quota of its total seats for domicile candidates from the Union Territories of Jammu & Kashmir and Ladakh, as well as registered Kashmiri Migrants. Accordingly, there is no separate or exclusive "home State" or "State quota" earmarked solely for candidates domiciled in the Union Territory of Ladakh. The existing Special Preferential Quota provides reservation to eligible domicile candidates from both the Union Territories of Jammu & Kashmir and Ladakh. This reservation is aimed at facilitating access to quality education in design, fashion and textile-related disciplines for eligible candidates from these regions.
